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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2099/2003
M.A.No.1778/2003

New Delhi this the 5th day of April, 2004.

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri S.A. Singh, Member(A)

1. Kirat Ram
2. Jai Bhagwan
3. Mrs. Sumitra Goela ... Applicants

(All Lab-Assistant, presently working at Raj
Kumari Amrit Kaur College of Nursing, Lajpat
Nagar, New Delhi-10024.)

(By Advocate: Shri Ranbir Yadav)

versus

1. Union of India,
Through its Secretary,
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi-110001.
2. Director General
Health Services,
Nirman Bhawan,
New Delhi-110001.
3. Secretary,
Department of Expenditure,
Ministry of Finance,
North Block, New Delhi-1.
4. Secretary,
Department Personal Training
North Block,
New Delhi.
5. Principal,
Rajkumar, Amrit Kaur College
Of Nursing, Lajpat Nagar,
New Delhi. ... Respondents

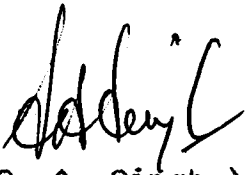
(By Advocate: Shri R.N.Singh)

9

Order(Oral)

Hon'ble Shri Shanker Raju, Member(J)

Learned counsel for the applicant seeks liberty at this stage after arguments to with draw the OA to pursue the matter afresh. Liberty is granted. OA is dismissed as withdrawn.



(S. A. Singh)
Member (A)



(Shanker Raju)
Member (J)

rb.